

Most urgent/Out-At-Once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. Personal Assistants/ Personal Assistants are hereby detained and directed to report in the office of Central District Legal Services Authority, Room No. 287, Tis Hazari Courts, Delhi sharp at 09:30 am for duty in the National Lok Adalat on 08.10.2023 (Sunday) at Tis Hazari Courts Complex, Delhi:-

Sl. No.	Name of Sr. PA/PA	Designation & Present place of posting
01.	Ms. Chanchal Kumari D/o- Sh. D C Batra EC: 3300 Mob. No. 7678538837	Sr. PA in the court of Sh. Praveen Singh, ADJ-11, Central, Tis Hazari Courts, Delhi.
02.	Sh. Vivek S/o- Sh. Mahender Singh EC: 36446302 Mob. No. 8168476240	Sr. PA in the Office Pool, Central, Tis Hazari Courts, Delhi.
03.	Sh. Arvind Kumar S/o- Sh. Ram Bilas Thakur EC: 12794319 Mob. No. 9891280143	PA in the court of Sh. Raj Kumar, ASJ-05, Central, Tis Hazari Courts, Delhi.
04.	Ms. Sakshi Jain D/o- Sh. Manoj Kumar Jain EC: 78216080 Mob. No. 9971875449	PA in the court of Sh. Gaurav Sharma, MM-05, Central, Tis Hazari Courts, Delhi.
05.	Ms. Priyanka Rawat D/o- Sh. Anoop Singh EC: 79647113 Mob. No. 9873338668	PA in the court of Sh. Sanjay Sharma-II, District Judge (Commercial Court)-11, Central, Tis Hazari Courts, Delhi.
06.	Sh. Kuljeet Singh S/o- Sh. Jaswant Singh EC:13557 Mob. No. 9811507851	PA in the court of Dr. Pankaj Sharma, PO-MACT-02, Central, Tis Hazari Courts, Delhi.
07.	Sh. Sucha Singh S/o- Sh. Hazara Singh EC: 3474 Mob. No. 9999969206	PA in the court of Sh. Ajay Pandey, District Judge (Commercial Court)-10, Central, Tis Hazari Courts, Delhi.
08.	Sh. Prateek Gurnani S/o- Sh. R C Gurnani EC: 43184572 Mob. No. 9013891226	PA in the court of Sh. Vivek Beniwal, ACJ-cum-ARC, Central, Tis Hazari Courts, Delhi.
09.	Sh. Deepak Kumar S/o- Sh. Radhey Shyam EC: 13871961 Mob. No. 9818584570	PA in the Office Pool, Central, Tis Hazari Courts, Delhi.
10.	Sh. Ankit Kumar S/o- Sh. Trilok Chand EC: 70068289 Mob. No. 7531026290	PA in the Office Pool, Central, Tis Hazari Courts, Delhi.
11.	Ms. Rita Singh W/o- Sh. Raju Singh EC: 36974187 Mob. No. 9810428331	PA in the Office Pool, Central, Tis Hazari Courts, Delhi.

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12.	Sh. Shubham Kr. Srivastav S/o- Sh. D K Srivastav EC: 46187033 Mob. No. 8604874886	PA in the Office Pool, Central, Tis Hazari Courts, Delhi.
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Note:-

1. In the event of any emergent requirement from Judicial Officers or otherwise, the Ld. Secretary, CDLSA is requested to utilize the services of stenographers/Personal Assistants mentioned at Sl. No. 11 & 12.
2. Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rules.

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27/10/23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 76203-228 /Admn-I/P&T/HQs/2023

Dated, Delhi the 07 OCT 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi
3. The Officer In-Charge, Accounts Branch (Central), Tis Hazari Courts, Delhi
4. The Administrative Officer (Judl.) Administration Branch-I/Computer Branch, Central, Tis Hazari Courts, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned.
7. The Dealing Assistant, Layers Seat, Computer Branch, Central, Tis Hazari Courts, Delhi
8. The PRO/APRO, Tis Hazari Courts, Delhi
9. The Web-site Committee, Tis Hazari Courts, Delhi.

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